	+
- TI (2 2 10)	2210
Declaration of Assets and Liabilities	20 offers
Year 2702A	635
1 Narendra Tanderkon/daughter/wife of Late Ambika, Pander	Jak Sala
I, Narendra Pandeyson/daughter/wife of Lighte Ambika, Pandey January 1, Marendra Pandeyson/daughter/wife of Lighte Ambika, Pandey January 1, Marendra Pandeyson/daughter/wife of Lighte Ambika, Pandey Service and presently working as Security Gruand	4
years, belonging to DIDSTEWNS	iw inviaged.
service and presently working as Security Study	ol'3" service
give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
myself, my spouse and dependants*:	myse
A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be	k
given) Smy Acha Pallavi Anshari	given

Sr. No.	Description	Self	Name(S)	Pall qu'i Dependant-1 Name	Anskadi Dependent-2 Name	Dependant-3 Etc. Name
(i)	Cash	50002	40001			
(ii)	Institutions And	60000 = S.B.ATC 00000 = E.D.	200000 = F.D.			-
(511)	Bonds, Debentures and Shares in companies	- 707			- Santania	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. Rs.50000	1-yeory			
(v)	Motor Vehicles (details of make, etc.)				Mary and the second sec	
(vi)	Jewellery (give Control of the details of weight and value)	15000)=	rollis Silver 275000	715 gurs 200 gurs		
(vli)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Asha Pandey. also have to be indicated] Dependant-2 Dependant-3 Dependant-1 Description Self Spouse Etc. Name Name(S) Name Name No. Agricultural Land (i) - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value Non-Agricultural Land 102139-Fact (II) - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value 57.3000000 (iii) **Buildings** (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value (iv) Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) Current market value (v) Others (such as

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	1 April 2 Apri	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	A	
	(b) dues to departments dealing with supply of water	72,	
	(c) dues to departments dealing with supply of electricity		

Navendra Pantey

(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, If any BTRPPAZZIN (b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] (III) Sales Tax (Only in case of proprietary business1

(iv) Propc	rty Tax	
C. Personal I	<u>Detall</u>	
GPF/CPF/PRAN No	: :	110004647927
Sender	:- [M (M/F)
Date of Birth		1010101980 (DD/MM/YYY)
Class/Group	;- [[A/B/C)
Cadre		Bikar violham Sahla Secth Servicel Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)
lome District	i: [Nalanda
I hereby knowledge and l		at the above details are true to the best of my
Place: Paltag		Signature Navendra Pandey Name of Employee: Marendra Pan Designation: Security 14 Carney

Note:

Date: 31:01,2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Navendra Pandey